



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu  
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Notification.  
Srinagar, the 20<sup>th</sup> Sep 2016.

**SRO 301.-** In exercise of the powers conferred by sub-section(1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the 1st Class who shall exercise all the powers of an Executive magistrate of the 1st Class within their respective territorial jurisdiction of District Rajouri:-

S.No.	Name of Officer	Posted as
01	Shri Mohammad Riaz	Tehsildar Nowshara
02	Shri Salam Din Jr. KAS	Tehsildar Rajouri
03	Shri. Suneet Singh	I/c Tehsildar Kalakot
04	Shri Vijay Kumar Sharma	I/c Tehsildar Sunderbani
05	Shri Shahid Iqbal	I/c Tehsildar Thanamandi.

By order of the Government of Jammu And Kashmir.

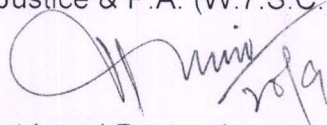
Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, J & P.A.

No: - LD (P)2008/01-Rajouri.

Dated: 20 09-2016.

Copy to the:-

1. Commissioner Secretary to Government, Revenue Department.
2. Divisional, Commissioner, Jammu.
3. Registrar general, J&K High Court Srinagar.
4. District Magistrate, Rajouri. This is with reference to his letter No. JC/DMR/1551-52 dated 15-09-2016.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of Law, Justice & P.A. (W.7.S.C.)

  
Assistant Legal Remembrancer  
Department of Law, Justice & P.A.